

**Central Administrative Tribunal  
Principal Bench**

**OA No.3388/2013**

New Delhi, this the 28<sup>th</sup> day of October, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman  
Hon'ble Mr. P. K. Basu, Member (A)**

Raghuvir Singh  
S/o Shri Amar Singh  
R/o Village & PO Uchana Khurd,  
Distt. Jind, Haryana. .... Applicant.

(None is present)

VS.

UOI & Ors. through :-

1. The Secretary  
Ministry of Communication & Information Technology,  
Sanchar Bhawan,  
New Delhi.
2. The Member (Services)  
DOT, Sanchar Bhawan,  
New Delhi. .... Respondents.

(By Advocate : Shri Krishan Kumar)

**: O R D E R (ORAL) :**

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman :**

List has been revised, yet nobody responded on behalf of the applicant though name of Shri Malaya Chand has been shown as learned counsel for the applicant in the cause list. However, Shri Krishan Kumar, learned counsel for the respondents is present. The OA is accordingly dismissed for want of prosecution.

**(P. K. Basu)  
Member (A)**

/pj/

**(Syed Rafat Alam)  
Chairman**

